

BY SPEED POST / EMAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-06/2018/4582/A

From :- Smti. K.Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri V.K. Chandak,
The District & Sessions Judge,
Jorhat.

Dated Guwahati the 3rd August, 2018.

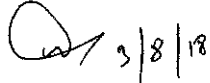
Sub: **Prayer for Casual leave along with head-quarter leave permission to visit to Thailand.**

Ref:- Your letter no. JJA/5882, Dtd. 20.07.2018.

Sir,

With reference to your letter on the subject cited above, Hon'ble the Chief Justice has been pleased to allow you to go abroad **only during holidays.**

Yours faithfully,


JT. REGISTRAR (VIGILANCE)
